56

(e) the quantity of jute imported from Bangla Desh since its inception?

THE DFPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (d). The quantity and value of exports of raw jute and jute products during the period April 1971 to Feoruary 197 were as under:—

Quantity.	Value
(Tonnes)	(Rs Crores)
Raw Jute 24 893	6 64
Jute Products 620, 0	240 23

- (b) Average export price of raw jute 1970-71—Rs. 2371 per tonne; 19^1-72 (April,71-Feb 72) Rs. 2668 per tonne
- (c) Average export price of hessian per 100 yards: 1971-72-R₅, 94 1971-72 (April 71-Feb. 72) Rs 111
- (e) No imports of jute have been made so far.

HILL STATION ALLOWANCE TO STAFF POSTED IGA IPURI CENTRAL RAILWAY

- 1355. SHRI N. H. KUMBHARE: Will the Minister of RAILWAYS be pleased to refer to the reply to Unstarred Question No. 7/9 given in the Rajya Sabha on the 29th May, 1972 and state:
- (a) whether Government have since considered the demand of the railway employees posted at Igatpun, Central Railway for the grant of hill station allowance; and
 - (b) If so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QU'RESHI): (a) and (b) The matter is still under consideration at the Zonal Railway level and the same will be processed further when a reference is received in the Ministry of Railways.

ASSISTANT REGISTRARS IN THE OFFICES OF INCOME-TAX APPELLATE TRIBUNAL

1356. SHRI N. H KUMBHARE: Will the Minister of I AW AND JUSTICE be pleased to state:

- (a) the number of posts of Assistant Registrars in the offices of the Income-Tax Appellate Tribunal in the country;
- (b) the number of these posts held at present by persons belonging to Scheduled Castes and Scheduled Tribes and whether full representation has been given to them on All India basis;
- (c) the number of posts filled so far by promotion of employees from Scheduled Castes and Scheduled Tribes according to the 40 point Roster and
- (d whether adequate representation has been given to them in the promotion cadre, if not, what steps Government propo e to take to meet the shortfall in the reservation quota in promotion cadre?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY): (a) and (b) There are 25 posts of Assistant Registrar in varrious Benches of the Income Tax Appellate Tribunal, out of which 17 post are filled up at present on Out of these seventeen 4 regular basis posts are held by persons belonging to the Scheduled Castes and one post is held by a person belonging to Scheduled Tribe. Full representation has thus been given to these communities, according to the rules.

(c) and (d) As the post of Assistant Registrar is Class II (Gazetted), the rules in their case do not contemplate specific reservation of posts for persons belonging to the Scheduled Castes and Scheduled Tribes against the promotion quota, The question of taking any steps in this behalf does not, therefore, arise

रेलगाडियों में खान-पान की व्यवस्था

1357. श्री पढरीनाथ सीता राम जी पाटिल : क्या रेल मबी यह बनाने की कृपा करेगे कि :

- (क) किस किम देश मे चलती रेलगाडियो मे खान-पान व्यवस्था चालू है;
- (ख) भारत में चलती रेल गाडियों में खान पान की व्यवस्था के लिए औसतन कितना प्रतिशत स्थान प्रयुक्त किया जाता है और इन